1	2	3	4	5	6	7
33.	Delhi UT	554	389	66	24	541
34.	Lakshadweep	ĩ	0	0	0	0
35.	Puducherry	35	35	3	10	10
	TOTAL UT:	626	467	77	38	592
	TOTAL ALL INDIA:	32766	28598	3863	4530	20522

[(\*): The data are provisional.]

## Increasing naxal menace

2242. SHRI B.S. GNANADESIKAN: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that the naxal menace is increasing in the country;
- (b) if so, the details of civilians/police personnel and naxalites killed/injured and arrested and the loss of property during the last three years;
- (c) the details of weapons looted from police/security forces and other citizens by naxalites;
- (d) the details of the assistance provided by Government to the naxal affected States; and
- (e) the steps taken by Government to curb such naxal activities in the country?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) to (e) There has been an increase in the naxal activities in 2009.

Items	2006	2007	2008	2009 (upto	
				November, 30)	
Incidents	1509	1565	1591	2016	
Civilians Killed	521	460	490	514	
Security Personnel Killed	157	236	231	304	
Naxalites killed	274	141	199	194	
Naxalites arrested	1270	1456	1743	1822	
Weapons looted	160	205	1204	207	
No. of attacks on economic infrastructure	201	190	182	296	

Government has adopted an integrated approach in dealing with LWE activities in the arenas of security and development. State Governments deal with the various issues related to naxalite activities in States. The Central Government supplements their efforts in several ways. On the security side, these include providing Central Paramilitary Forces (CPMFs) and Commando Battalions for Resolute Action (CoBRA); sanction of India Reserve (IR) battalions, setting up of Counter Insurgency and Anti Terrorism (CIAT) schools; modernization and upgradation of the State Police and their Intelligence apparatus under the Scheme for Modernization of State Police Forces (MPF scheme); re-imbursement of security-related expenditure under the Security Related Expenditure (SRE) Scheme; filling up critical infrastructure gaps under the scheme for Special Infrastructure in Leftwing Extemism affected States; assistance in training of State Police through Ministry of Defence, Central Police Organisations and Bureau of Police Research and Development; sharing of Intelligence; facilitating Inter-State coordination; assisting special Intra-State and Inter-State coordinated joint operations, assistance in community policing and civic actions and assistance in development works through a range of schemes of different Central Ministries.

## Deporting Pakistani Nationals overstaying

†2243. SHRI KRISHAN LAL BALMIKI: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government is aware that three thousand Pakistanis who arrived in India on visa are missing;
- (b) the details of action being taken by Government to search them and deport back to Pakistan; and
- (c) whether after coming to India, these elements indulge in espionage activities for terrorist organisations, such as ISI?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (c) Yes, Sir. As per information available, Some Pakistani Nationals who visited India on various types of visas have not returned to their country after expiry of their visa. Detection and deportation of illegally overstaying foreigners including Pakistani nationals is a continuous process. As and when these persons are detected they are booked under the relevant provisions of Foreigners Act, 1946. The release and repatriation of overstaying Pak nationals is governed by the bilateral Agreement on Consular Access signed between India and Pakistan on 21.5.2008. As per provisions of this Agreement, the Pakistani prisoners are provided with the consular access and after confirmation of their nationality and issuance of travel documents in their favour by the Government of Pakistan, they are repatriated to their country after completion of their sentences. There are some instances of arrest of some Pak nationals, who went underground and were later detected for their involvement in espionage activities.

<sup>†</sup>Original notice of the question was received in Hindi.